COUNCIL OF STATES

Tuesday, 22nd December 1953

The Council met at half past one of the clock, MR. CHAIRMAN in the Chair.

ORAL ANSWERS TO QUESTIONS P. &

T. DEPRECIATION RESERVE FUND

- •413. SHRI GOVINDA REDDY: Will the Minister for COMMUNICATIONS be pleased to state:
- (a) the year-end balance in the Dep reciation Reserve Fund in the Posts and Telegraphs Department for the years 1950, 1951 and 1952; and
- (b) the annual contributions to the Fund during the above years and the method of calculating the contribution in relation to the assets?

THE MINISTER FOR COMMUNICATIONS (SHRI JAGJIVAN RAM): (a) The Fund referred to is at present known as "Renewals Reserve Fund". The balances in the Fund at the end of the years 1949-50 to 1952-53 are as follows: —

			Rs.	(lakhs)
Balance	at	the	end	of
1949-50				5.83
Balance at th	e end o	of		
1950-51 .				5,71
Ba'ance at th	e end c	of		
1951-52				5,67
Balance at th	e end c	of		
1952-53				5158

(b) The annual contribution to the Fund for the years 1949-50 to 1952-53 are as follows:

Rs. (lakhs)

 1949-50
 7¹⁻⁰3

 1950-51
 7i'03

 1951-52
 7500

 1952-53
 75¹⁰⁰

Since 1936-37, annual contribution to the Fund is calculated on broader considerations, such as the amount

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likely to be required for rehabilitation of assets and the amount of capital at charge.

Following the recommendations of the Pub-lie Accounts Committee, the question of evolving a scientific method for determining the annual contribution to the Fund is under consideration of Government.

SHRI GOVINDA REDDY: May I know, Sir, if the annual contribution to the Fund is made as a lump-sum contribution or whether it is calculated on the different categories of assets?

SHRI JAGJIVAN RAM: It is mainly on an *ad hoc* basis.

SHRI GOVINDA REDDY: That means to say, as a lump-sum contribution. Is that so?

SHRI JAGJIVAN RAM: Yes, Sir.

SHRI GOVINDA REDDY: May I know if the balances in this Fund are credited to the general revenues or kept separately in the Fund?

SHRI JAGJIVAN RAM: Well, it is maintained as a Fund as such, but for other purposes it is treated as part of the general revenues.

SHRI GOVINDA REDDY: May I know, Sir, whether, when the surplus revenues of the P. and T. Department are merged in the general revenues, this "Renewals Reserve Fund" is deducted from the gross receipts?

SHRI JAGJIVAN RAM: We maintain this Fund and wherever we require we get necessary amount; but for all practical purposes, they are treated as part of the general revenues.

SHRI GOVINDA REDDY: Is not the P. and T. Department keeping accounts on a commercial basis. Is there no balance-sheet drawn up? I understand that the surplus after deducting expenditure from our gross profits is merged in the general revenues.

SHRI J AG JI VAN RAM: My point is that where the "Renewals Reserve Fund" is concerned, the contribution is from the annual receipts.

SHRI KISHEN CHAND: In his reply, the hon. Minister has stated that the balances in the Depreciation Reserve Fund at the end of 1951-52 are round about Rs. 570 lakhs. Is it a fact that no contribution is added from year to year to the Depreciation Reserve Fund, since the Reserve Fund has not increased appreciably?

SHRI JAGJIVAN RAM: But there is expenditure every year. Every year we divert some funds to this Fund and every year there is withdrawal.

SHRI KISHEN CHAND: May I know what is the contribution to the Depreciation Reserve Fund every year?

SHRI JAGJIVAN RAM: Sir, I have given the figures.

DIWAN CHAMAN LALL: May I know, Sir, whether it is the intention of Government to devise some sort of a convention on the lines of the Railway Convention in respect of the hon. Minister's Department?

SHRI JAGJIVAN RAM: As I have said, Sir, the entire question is under consideration.

• DIWAN CHAMAN LALL: Is there a 'Betterment Fund' in the P. and T. Department similar to the 'Betterment Fund' on the Railways?

SHRI JAGJIVAN RAM: No, Sir, that also is under consideration. As I said, the whole question of the P. and T. is under the consideration of the Government.

PORTS AND SHIPPING STATISTICS COMMITTEE

- •414. SHRI GOVINDA REDDY: Will the Minister for TRANSPORT be pleased to state:
- (a) whether a Ports and Shipping Statistics Committee has been constituted;

- (b) if so, what is the personnel of the Committee; and
- (c) what are its functions and duration?

THE DEPUTY MINISTER FOR RAIL-WAYS AND TRANSPORT (SHRI O. V. ALAGESAN): (a) Yes.

(b) and (c). A statement giving the information is laid on the Table of the House.

Statement

The committee consists of the following members: —

- (1) Shri M. A. Master (Trade and Industry), Bombay—Chair man.
- (2) Shri S. N. Haji (Representative of Shipping) Bombay.
- (3) Shri D. K. Guha, Superintendent, Traffic Department, Calcutta Port Commissioners —Member-Secretary.
- (4) Shri A. Mudie, State Port Officer, Madras.
- (5) Shri C. R. B. Menon, Director General, Commercial Intelligence and Statistics, or his Deputy, Dr. S. G. Rao.
- (6) Shri P. R. Subramanian, Deputy Director General of Shipping, Bombay.
- (7) Shri Ramamurati, Central Statistical Organisation, New Delhi.
- (8) Shri B. B. Gujral, Assistant Collector of Customs, Calcutta Customs House.

The following are the terms of reference of the Committee: —

- I. To examine and report-
 - (a) on port and shipping statistics that are being collected and maintained in major and minor ports;
 - (b) the extent to which such statistics are being published either by Central antl State